

tion of cotton-growers; and

(c) the facilities proposed to be provided by Government to cotton growers in the Eighth Five Year Plan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). A statement is laid on the Table of the House.

[*Translation*]

STATEMENT

(a) The Cotton Corporation of India incurred losses of Rs. 0.17 crores and Rs. 3.06 crores after taxes in 1986-87 and 1987-88 respectively and earned a profit of Rs. 8.55 crores after taxes in 1988-89.

(b) Government has announced remunerative support prices for cotton to ensure reasonable return to growers after covering cost of inputs. Cotton Corporation of India have increased volume of purchases to arrest downward trend in prices of such varieties of cotton whose prices approach support levels. Government resorts to export/import interventions whenever necessary to stabilise sharp fluctuations in the prices of cotton keeping in view the interests of both growers and consumers. Government have set up an Intensive Cotton Development Programme to improve production and productivity of cotton in major cotton growing States.

(c) The ICDP is proposed to be continued during the Eighth Five Year Plan to provide assistance for production of certified seeds, demonstrations, plant protection measures etc.

[*Translation*]

MR. SPEAKER: Paniji, would you like to put any supplementary?

SHRI RAVI NARAYAN PANI: No, I would not like to put any supplementary.

SHRI SHARAD YADAV: All right. the hon. Member is not willing to put any question but I would like to say something on this issue.

[*English*]

MR. SPEAKER: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Clearance for Construction of Tam-nighat Road Between Poona and Dighe Port

*289. SHRI A. R. ANTULAY: Will the PRIME MINISTER be pleased to state:

(a) whether Central clearance has been sought by the Government of Maharashtra to their proposal for construction of Tam-nighat Road between Poona and Dighe Port in Raigad District of Maharashtra; and

(b) if so, the time by which clearance is to be given?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) The State Government was requested to furnish information which has not been received. Case, therefore, stands rejected for non furnishing of information by the State Government.

Patel Commission on Eastern U.P.

*290. SHRI YADVENDRA DATT: Will the PRIME MINISTER be pleased to state:

(a) the action taken by Union Government on the report of the Patel Commission for the development of four backward districts of Eastern Uttar Pradesh; and

(b) if no action has been taken so far, the reasons thereof and the time by which Government propose to take action on the report?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). In 1962, the Planning Commission and the Government of Uttar Pradesh appointed a Joint Study Team, under the Chairmanship of Mr. B.P. Patel, to report on the progress of socio-economic development of four Eastern districts of Uttar Pradesh and to suggest measures for improvement. The action on this Report has been taken by the Government of Uttar Pradesh. Government of India sanctioned specific assistance during the year 1964-65 and 1965-66.

Commissioning of Kamini Research Reactor

*291. SHRI R. N. RAKESH: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the "Indian Express" dated 6 March, 1990 wherein it has been stated that "Kamini" a mini research reactor being set up at Kalpakkam as a tool for studying the internal structure of irradiated nuclear fuel, will be commissioned by March, 1991;

(b) if so, the details thereof; and

(c) the funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir

(b) Kamini is a new type of Research Reactor fuelled with Uranium-233 which will operate at low powers upto 30KW. The neutrons from this Reactor will be used to examine the irradiated fuel of the Fast Breeder Test Reactor (FBTR). This Reactor is located in the Radio Metallurgy Laboratories of Indira Gandhi Centre for Atomic Research, Kalpakkam, where irradiated FBTR fuel is examined.

(c) Rupees Seventy lakhs have been allocated for this purpose. This does not include the cost of fuel and reflector which are fabricated and supplied by Bhabha Atomic Research Centre (BARC) as part of its Research and Development activity.

Priority to Services Sector in Planning Process

*293. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has submitted that the services sector be given priority in the planning process in view of its greater value addition, employment generation and less requirement of capital; and

(b) if so, Government's reaction to the proposal?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir. No such submission has been received by Government.

(b) Does not arise.